Rajya Sabha on 10th July, 1992 refer to the "Transfer guidelines" approved by the Board' of Governors of the Sangathan.

(b) The first meeting of the transfer committee was held on 26-5-92 which discussed the modalities for processing the transfer requests.

Admissions in Kendriya Vidyalaya

3384. SHRI SARADA MOHANTY: SHRI RAM GOPAL YADAV:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to refer to the answer to Unstarred Question 2606 given in the Rajya Sabha on 13th March, 1992 and state:

- (a; whether it is a fact that, during the current academic session even after the constitution of an Admission Committee the Chairman has been ordering admissions under special dispensation without reference to the said Committee;
- (b) if so, the details of such admissions as on date; and
- (c) the details of admissions made at the instance of the Committee, class, locality and Stiite-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) No, Sir. no admissions have been made without the approval of the Admission Committee constituted on 20-5-92, after its constitution.

(b) and (c) Do not arise.

Effecting of Transfer Order

3385. SHRI SARADA MOHANTY: SHRI RAM GOPAL YADAV:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that order for the transfer of some teachers

- made in March, 1992 were to be effected in 1992-93 session, as reported in the Sunday Observer dated the 12th April, 1992;
- (b) if so. whether these transfer-have since been effected;
- (c) whether their cases were referred to the Transfer Committee constituted in May, 1992:
- (d) if so, whether other cases ordered upon in mid July, 1992 were also effected at the instance or with the approval of the said Committee; and
- (e) if so, the details thereof and if not, reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) to (e) Transfers on administrative or compassionate grounds have been effected from time to time under the orders of the Chairman in his discretion, including the specific cases referred to. However, as ordered by the Chairman, a transfer committee has been set up on 20th May, 1992, and no such transfers have been effected since then.

Undertaking from the students of Assam

- 3386. SHRI BHADRESWAR BURAGOHAIN: WiU the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether it is fact that the stu dents coming from Assam for admis sion in Delhi for further studies are required to furnish an undertaking that they are not connected with any extremist organisation in the State;
- (b) if so. what is the reaction of Government thereto; and
- (c) what steps Government propose to take in this regard so as to ensure that the sentiments of youth from Assam are not hurt?